

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/184/2024, IA (IBC)/344/2024, IA (IBC)(Plan)/14/2024 in Company Petition IB/320/7/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Manjeera Constructions Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Catalyst Trusteeship Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Manjeera Constructions Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA(IBC)/184/2024**

**Present:** Ld. Ms. Niharika Agarwal for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 13.08.2024.**

**IA(IBC)/344/2024**

**Present:** Ld. Ms. Niharika Agarwal for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 13.08.2024.**

**IA(IBC)(Plan)/14/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

Matter to be posted before the regular bench. **Adjourned to 13.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**